

**PROCEEDINGS OF THE HIGH COURT FOR THE STATE OF TELANGANA**

**SUB: NATIONAL JUDICIAL ACADEMY, BHOPAL** - Nomination of two Additional District Judges to participate in the Academic Programme No.P-1223 on the subject of **“Workshop for Additional District Judges”** scheduled to be held from 27.03.2020 to 29.03.2020 at National Judicial Academy, Bhopal - Relief Arrangements - **ORDERS - ISSUED.**

- READ:**
1. Letter No.NJA/Reg/Ac.Prog/2019-2020/2778, dated 09.08.2019 from the Registrar (Administration), National Judicial Academy, Bhopal.
  2. High Court’s letter ROC.No.682/SO/2019, dated 04.03.2020.

**ORDER ROC.No.978/2020-B.SPL., DATED:05.03.2020**

**The High Court is pleased to pass the following Orders:**


The following two Additional District Judges mentioned in column number 2, who are nominated to participate in the Academic Programme No.P-1223 on the subject of **“Workshop for Additional District Judges”** scheduled to be held from 27.03.2020 to 29.03.2020 at National Judicial Academy, Bhopal, Madhya Pradesh State in the High Court’s Letter 2<sup>nd</sup> read above, are hereby directed to handover charge of their post(s) to the officers mentioned in column number 3 against their names and proceed to attend the said Academic Programme at National Judicial Academy, Bhopal.

<b>SL. NO.</b>	<b>NAME OF THE NOMINATED OFFICER WITH DESIGNATION</b>	<b>OFFICERS PLACED IN CHARGE IN THE ABSENCE OF OFFICER NOMINATED FOR ACADEMIC PROGRAMME.</b>
<b>(1)</b>	<b>(2)</b>	<b>(3)</b>
1.	<b>SRI MOHD. ABDUL RAFI,</b> V Additional District & Sessions Judge, Kothagudem, Khammam District.	IV Additional District & Sessions Judge (Fast Track Court), Sathupally, Khammam District.
2.	<b>SRI A. KARNA KUMAR,</b> XI Additional Chief Judge, City Civil Court, Hyderabad.	X Additional Chief Judge, City Civil Court, Hyderabad.

The officers mentioned in column number 3, will be in full additional charge of the post(s) mentioned in corresponding column number 2, during the period of absence of the above said officers who are nominated to participate in the above said Academic Programme from 27.03.2020 to 29.03.2020 at National Judicial Academy, Bhopal, Madhya Pradesh State.

On return from the above said Academic Programme, the officers mentioned in column number 2, will rejoin duty in their respective posts.

- NOTE:**
1. The Proceedings is placed in the High Court’s Web Site <http://tshc.gov.in> the downloaded copy from the website is valid for relieving and reporting before the National Judicial Academy, Bhopal.
  2. **The nominated officer are entitled only for actual journey time.**

  
**REGISTRAR (VIGILANCE)**

To:

1. The officers Concerned.
2. The In-charge Officers.
3. The Registrar (Administration), National Judicial Academy, Bhopal, Madhya Pradesh State.
4. The Director, Telangana State Judicial Academy, Secunderabad.
5. The V Additional District & Sessions Judge, Kothagudem, Khammam district
6. The XI Additional Chief Judge, City Civil Court, Hyderabad.

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7. The X Additional Chief Judge (FTC), City Civil Court, Hyderabad.
  8. The IV Additional District & Sessions Judge (Fast Track Court), Sathupally
  9. The XIV Additional Chief Judge, City Civil Court, Hyderabad
  10. The Pay and Accounts Officer, Hyderabad.
  11. The District Treasury Officer, Khammam.
  12. The Sub-Treasury Officer, Kothagudem, Khammam District.
  13. **THE SECTION OFFICERS :**
    - a) Special Officer Section
    - b) Vigilance Cell
    - c) E-Section
    - d) Work Review Cell
    - e) O.P.Cell
    - f) B-Section
    - g) Accounts Section
    - h) Computer Section
    - i) D-Budget Section
    - j) Enquiry Cell.

High Court for the state of Telangana.
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